

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 36752/2014

LAKHMI CHAND (D) THROUGH . LR'S & ORS. Petitioner(s)

VERSUS

HARYANA STATE & ANR. Respondent(s)

(ONLY SLP 11340 OF 2015 TO BE LISTED BEFORE LD. REGISTRAR COURT)

WITH

SLP(C) No. 11340/2015 (IV-B)

Date : 07-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gagan Gupta, AOR
Mr. Siddharth Mittal, AOR

For Respondent(s)

Mr. Sanjay Kumar Visen, AOR
Mr. Vishwa Pal Singh, AORUPON hearing the counsel the Court made the following
O R D E RSLP(C) No. 11340/2015

None appeared.

Four weeks' time as a last chance is granted to respondent
Nos.1-3 to file counter affidavit.Service is complete upon respondent Nos.4, 5 & 7 but none has
entered appearance.

Contd...2

Ld. Counsel for the petitioner has not taken fresh steps for effecting service upon respondent Nos.6 & 8-10 despite last opportunity having been granted, as such, Registry to process the matter as per rules for listing before the Hon'ble Judge in Chambers for orders.

Service on proposed Lrs. of deceased petitioner Nos.1,2,7 & 14 is complete.

Application for substitution be processed before the Hon'ble Judge in Chambers.

ANIL LAXMAN PANSARE
Registrar